

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/96/2016

NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Manjula Devi, Aditi For KSR & Co. Company Secretary & LLP Sumit Agarwal	For Respondents	S. Agarwal
2.	T. V. P. Sai Vihari Sanjeev Kumar Dr. Cini Vishnu	Counsel for Petitioner	T. V. P. Sai Vihari

ORDER

Shri T V P Sai Vihari, counsel for petitioners present. Shri Sumit Agarwal, PCS representing the respondents present. Counsel for petitioner stated that the process of settlement is still in progress in relation to the value of the shares. At request of both the sides, time extended for submitting the final outcome of the settlement talks. Put up on 14.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)